

(b) the names of such foreign countries and the places in India where these shops or emporia have been opened?

The Minister of Trade (Shri Kar-markar): (a) and (b). Information is being collected and will be laid on the Table of the House.

Refugees from West Pakistan

5. Shri Ram Krishan: Will the Minister of Rehabilitation be pleased to state the total number of refugees from West Pakistan who have been rehabilitated in India so far (Statewise)?

The Minister in the Ministry of Communications (Shri Raj Bahadur): The information, State-wise, is not readily available and the time and labour involved in the collection of such information will not be commensurate with the results likely to be achieved. Attention of the hon' ble Member, is, however, invited to page 52 of the official report of the Ministry of Rehabilitation for the year 1955-56. There, detailed information will be found of the number of families settled on lands and provided employment through Employment Exchanges. In addition, by the provision of loans and the setting up of industries, considerable numbers have been enabled to set up shops and small industries and to obtain employment in industries etc. Information about the amounts spent on loans and the setting up of industries will be found on page 53 of the Report.

Korean P. O. Ws.

6. Shri Kamath: Will the Prime Minister be pleased to state:

(a) whether there are any Korean ex-Prisoners of War still in Indian custody;

(b) if so, how many; and

(c) the names of countries for which they have opted, together with the number opting for each?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) 17 Korean ex-prisoners of war are still in Indian custody.

(c) 9 ex-prisoners wish to go to Mexico. Of these 5 have given Argentina as a secondary choice. 5 wish to remain in India and 1 wishes to go to North Korea. The remaining two Opted for Argentina but were found medically unfit, and could not, therefore, be sent to that country.

Board of Film Censors

7. Shri Kamath: Will the Minister of Information and Broadcasting be pleased to state the number of foreign films together with their titles whose exhibition was banned or which were cut by the Board of Film Censors during the period from April 1, 1955 up to date?

The Minister of Legal Affairs (Shri Pataskar): During the period from 1st April, 1955 to 31st October, 1956, 73 foreign films were refused certificate by the Central Board of Film Censors while 230 foreign films were certified by the Board subject to cuts. Eight films certified by the Board were subsequently uncertified by Government. Lists showing the title of these films are placed on the Table of the House. [See Appendix I, annexure No. 4].

Telegraph Offices in Telengana

8. Shri Achalu: Will the Minister of Communications be pleased to state:

(a) the number of Telegraph Offices opened in Telengana, Hyderabad State during the period 1st April to the 31st October, 1956; and

(b) how many more offices are likely to be opened during the current financial year?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) 7.

(b) 7.

Silk Industry

9. Shri Keshavalengari: Will the Minister of Production be pleased to state:

(a) the schemes submitted by the Mysore Government and the amount sanctioned and paid to Mysore State by the Central Silk Board for the development of Silk Industry during the year 1955-56; and

(b) the amount actually spent by that State and the amount surrendered as lapsed to the Board?

The Minister of Production (Shri K. C. Reddy): (a) A statement showing the schemes and amounts sanctioned during 1955-56 is laid on the Table of Lok Sabha. [See Appendix I, annexure No. 5]. This amount has not yet been paid to the Mysore Government as they hold large sums of the unspent balance of previous years.